

Tribunal's Order:

(6) Dated: 26.9.

Present Mr.Dhamecha, learned advocate for the applicants and Mr.J.G.Sawant, learned counsel for the respondents.

The respondents have today filed their reply in Original Applications No.478, 479, 481, 483, 485, 546 and 633/88. In other cases i.e. Original Applications No. 250, 265, 266, 267, 268, 269, 270, 271, 279, 473, 474, 475, 476, 477, 480, 482, 484 and 936/88, the respondents have filed their replies earlier.

Keep this case for final hearing on 9.11.1989. The applicants' advocate to give a chart showing the particulars about the services of the applicants with a copy to the respondents advocate, 8 days in advance.

Keep a copy of this order in all the cases mentioned above.

Dated: 9.11.1989

Heard Mr.K.G.Dhamecha, advocate for the applicant and Mr.J.G.Swant, Advocate for the respondents.

Adjourned to 30th Nov.89 for further hearing. Respondents to bring all the relevant records.

The case be treated as part heard.

Sd/- (M.B.Mujumdar)
Sd/- (M.Y.Priolkar)

(2)

Tribunal's Order

Dtd. 22-11-89

This case is fixed for final hearing on 30-11-89. But Mr J.G.Sawant, learned advocate for the respondents has informed that he is under going an operation today and hence will not be able to attend the Tribunal on 30-11-89.

Hence the case is adjourned to 24-1-90 for final hearing.

The case may not be treated as part heard. But if both of us are available on that date, then the case may be fixed before our bench.

Inform the applicant's advocate Mr Dhamecha by a telegram.

sd/-
M.Y.Priolkar

M (A)

sd/-
M.B.Mujumdar
M (J)

Date: 24.1.1990

Mr.Kakani for Mr.Damessa and Mr.J.G.Sawant for the respondents. Mr.Kakani requests for some time as his senior Mr.Damecha is not able to come to the Tribunal today.

Adjourned to 2nd April, 1990.

Sd/-
(M.Y.Priolkar)
M(A)

Sd/-
(M.B.Mujumdar)
M(J)

(8)

Per Tribunal

Date: 3/4/90

Heard Shri Dhamecha/Nerlekar/
A.N.Chaudhari, Palrecha, G.S.Walia
Advocate for the applicant.

Mr. J.G.Sawant/D.S.Chopra/
Mrs. Shetty, P.R.Pai Advocate for the
respondents.

Adjourned to 4/4/1990.

tha
COURT OFFICER

Per Tribunal

4/4/90.

Heard Shri Dhamecha/Nerlekar/
A.N.Chaudhari, Palrecha, G.S.Walia,
Advocate for the applicant.

Mr. J.G.Sawant/D.S.Chopra/Mrs. Shetty,
P.R.Pai Advocate for respondents.

Adjourned to 6/4/90 for hearing.

tha
COURT OFFICER

Dated: 6.4.1990:

1. Present Mr.L.M.Nerlekar/Mr.Palrecha/Mr.G.S.Walia
for the applicants and Mr.J.G.Sawant/Mrs.P.R.Shetty/
Mr.Subodh Joshi for the respondents.

2. Adjourned to 18.7.1990 for hearing. Not to be
treated as part heard. If, however, the same Bench is
sitting on that date, all these matters may be placed
before us.

3. The original copy of this order be kept on
case No: O.A. 797/87; copies thereof be placed on all
the other cases heard along with it today.

Sd/-
(J.P.SHARMA)
MEMBER(J)

Sd/-
(P.S.CHAUDHURI)
MEMBER(A).